

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4818  
ANSWERED ON:23.04.2013  
FINGERPRINT ANALYSIS AND CRIMINAL TRACING SYSTEM  
Abdulrahman Shri ;Gowda Shri D.B. Chandre

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a two days All India Conference of Directors of the Finger Print Bureau was held recently;
- (b) if so, the details of issues discussed therein and the outcome thereof along with the follow-up action taken by the Government thereon;
- (c) whether the Government has taken any steps to implement 'Fingerprint Analysis and Criminal Tracing System' (FACTS) in various States;
- (d) if so, the details thereof and the names of the States which have implemented such system along with the steps taken to implement it in every State and the funds granted for the purpose; and
- (e) the details of advisories issued to the State police authorities to maintain proper data of criminals in their respective States?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a): Yes, Madam.
- (b): The details of issues discussed therein is as under:-
  - (i) Inter State Connectivity of Automated Fingerprint Identification System (AFIS);
  - (ii) National database;
  - (iii) Training in Finger Print;
  - (iv) Staffing Pattern;
  - (v) Amendments to the Identification of Prisoners Act, 1920;
  - (vi) Acceptance of digital photography as evidence;
  - (vii) Exchange of Technical knowledge;
  - (viii) Modern Technologies; and
  - (ix) All India Board Examination for Finger Printer Experts etc.

The All India Conference of Directors of Finger Print Bureau have made several recommendations including publication of Unique and successful cases solved with the help of Finger Prints in NCRB's News letters, AFIS document of standards (benchmarking guidelines) and documents to be uploaded on NCRB website, preparation of staffing pattern, structure, qualifications and cadres rules of Finger Print Bureau etc.

(c) & (d): Yes, Madam. The State of Andhra Pradesh, Assam, Goa, Gujarat, Haryana, Jammu & Kashmir, Kerala, Madhya Pradesh, Maharashtra (Pune, Mumbai, Nagpur), Meghalaya, Punjab, Rajasthan, Tamil Nadu, West Bengal, NCT of Delhi and UT Administration of Puducherry has implemented the Fingerprint Analysis and Criminal Tracing System (FACTS) . Funds required for implementing FACTS are being provided to States through the Police Modernisations Scheme of Ministry of Home Affairs.

(e) : National Crime Records Bureau has issued Advisory/letter to the State police authorities to maintain proper data of criminals in their respective States on 12-10-2011 followed by subsequent reminders to the defaulting States, last being of dated 11-12-2012.